

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1701
ANSWERED ON:04.12.2006
POLAVARAM MULTIPURPOSE PROJECT
Oram Shri Jual

Will the Minister of WATER RESOURCES be pleased to state:

- (a) Whether the construction activity of the Polavaram Multi-Purpose Project has already started without proper clearance from the Union Government and without the knowledge of the affected States ;
- (b) If so, the reaction of the affected States and the Union Government thereto ;
- (c) Whether the said project is also likely to submerge the world famous Rama Temple at Bhadrachalam alongwith the entire town; and
- (d) If so, the details thereof and the steps taken to protect the temple and the town ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

- (a) As reported by the Government of Andhra Pradesh, the State Government commenced the works pertaining to canals and spill way located on the right flank and no work has commenced in the river portion. Subsequently, all the works were stopped from 8th May, 2006. The State Government is yet to obtain investment clearance from the Planning Commission.
- (b) The Ministry of Water Resources convened an Inter-State meeting of party States on 4th October, 2006 to discuss the issues related to Polavaram Project and to resolve them amicably. The party States have agreed for joint survey to assess extent of submergence from Polavaram Project.
- (c) No Sir. The State Government of Andhra Pradesh has informed that Rama Temple at Bhadrachalam alongwith the entire town will not be submerged with the project.
- (d) Does not arise.